

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 23 /APPT.

RANCHI DATED THE 26th JULY, 2023

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Chief Justice has been pleased to allocate/ re-allocate the following duties amongst the Joint Registrars (Non Judicial) with immediate effect:-

Sl. No.	Name & Designation of the Officers	Work/ Duties/ Name of Section allocated	Remarks
1.	Sri Sushil Kumar Mishra Joint Registrar (Admn. II)	1. Staff Welfare Officer. 2. Admn. Miscellaneous Section 3. Record Room 4. Accounts (Establishment) Section except Quarters & Building Matters 5. Judges' Library (Besides, he will sanction Casual Leave of Class II Officers & Staff posted in the aforesaid Departments/Sections (from 02 to 05)	--

Accordingly, the Office Orders issued earlier in above regard stand modified to the above extent only.

**By order of the Court,
Sd/- Mohammad Shakir
Registrar General**

MEMO NO. 2748 /APPT.

RANCHI DATED THE 26th JULY, 2023

Copy forwarded to the Office of Registrar General/ Registrar (Administration)/ the Member Secretary, SCMS/ Registrar (Establishment) / Registrar (Vigilance)/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court / All the Joint Registrars/ All the Deputy Registrars/ In-Charge, P.As' Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 24 /APPTT.

RANCHI DATED THE 26TH JULY, 2023

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the work/ duty to Deputy Registrars (Non-Judicial) as mentioned against their name in the Column 03, with immediate effect:-

Sl. No.	Name & Designation of the Officers	Work/ Duties/ Name of Section allocated	Remarks
1.	Sri Ratan Kumar, Deputy Registrar—V	1. Accounts (Establishment) Department including Telephones, Staff Cars & Electricity 2. Accounts (General) Department 3. Writ (Pending & Disposal) & Writ Issue Section 4. Court Office 5. Any other matter which from time to time is entrusted by Hon'ble the Chief Justice	--
2.	Sri Mithilesh Kumar Choudhary, Deputy Registrar—VI	1. Supreme Court Appeal & Decree Section 2. Filing, Inspection of Records & Enquiry Cell 3. Receiving (Civil & Criminal) Cell 4. Record Room 5. Copying Section 6. Any other matter which from time to time is entrusted by Hon'ble the Chief Justice	--
3.	Sri Rajeeva Kumar Singh, Deputy Registrar—VII	1. Ad. Appointment Section 2. M.A. & Tax Section 3. Judge's Library 4. L.P.A. & C.R. Section 5. Any other matter which from time to time is entrusted by Hon'ble the Chief Justice	--

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,
Sd/- Mohammad Shakir
Registrar General

MEMO NO. 2749 /APPTT.

RANCHI DATED THE 26TH JULY, 2023

Copy forwarded to the Office of Registrar General/ Registrar (Administration/ the Member Secretary, SCMS/ Registrar (Establishment) / Registrar (Vigilance)/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court/ All the Joint Registrars/ All the Deputy Registrars/ In-Charge, P.As' Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 25 /APPTT.

RANCHI DATED THE 26TH JULY, 2023

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the work/ duty to Assistant Registrar (Non-Judicial) as mentioned against their name in the Column 03, with immediate effect:-

Sl. No.	Name & Designation of the Officer	New allocation/ assignment	Remarks
01	02	03	04
1.	Sri Sumit Mitra, Assistant Registrar—I	RTI & Accounts (Establishment) Section including Quarter matters	---
2.	Sri Budhanath Baitha, Assistant Registrar—III	List & Computer Section & putting signature on subsidiary filing related to Civil Cases	In addition to the present assignment
3.	Sri Tej Pratap Shukla, Assistant Registrar—X	Record Room (for Civil Matters alongwith Splitting of Civil Records) & In-charge, Fax Section	He will work alongwith Smt. Jayati Sinha (for Criminal Matters & rest Additional Charge)
4.	Santosh Kumar No. 1 Assistant Registrar—XII	Supreme Court Appeal/ Decree Section	Additional charge:- Civil & Criminal Receiving Section. Further he will discharge his duties for Election Petition & Company Petition Cases w.e.f. 01.08.2023
5.	Sri Bikash Kumar Bhakat, Assistant Registrar—XXVI	Copying Section	Additional Charge: Stationery Section
6.	Sri Binay Kumar, Assistant Registrar—XXIX	Criminal Appeal Section	He will work alongwith Sri Syed Kalimuddin
7.	Sri Jacob Samuel, Assistant Registrar—XXX	C.M.P. / Contempt (Civil)/M.J.C.	---
8.	Sri Sanjay Kumar No. 1, Assistant Registrar—XXXI	Rules & Statistical Section-cum-Inspection Cell	---
9.	Sri Ajit Kumar Mishra, Assistant Registrar—XXXII	Criminal Revision	---
10.	Sri Sachin Sahay, Assistant Registrar—XXXIII	L.P.A. & C.R. and its Disposal	---
11.	Smt. Rupa Xalxo, Assistant Registrar—XXXIV	Writ Disposal Section	---
12.	Sri Md. Fahimuddin Ahmed, Assistant Registrar—XXXV	Accounts General Section	---
13.	Sri Kumar Rajesh, Assistant Registrar—XXXVII	Appointment Section	---

Besides above, the concerned Assistant Registrar (Non-Judicial) will also look after the duty with regard to reading each & every Order/ Judgement passed by the Hon'ble Court and will take steps for its compliance pertaining to their concerned section.

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,
Sd/- Mohammad Shakir
Registrar General

MEMO NO. 2750 /APPTT.

RANCHI DATED THE 26TH JULY, 2023

Copy forwarded to the Office of Registrar General/ Registrar (Administration)/ the Member Secretary, SCMS/ Registrar (Establishment) / Registrar (Vigilance)/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court / All the Joint Registrars/ All the Deputy Registrars/ In-Charge, P.As'. Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.


Registrar General